## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No. 65(ND)/2013 RT CP No. 56/Chd/Pb/2016

Purshotam Kumar	Petitioner

Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Dr. Rajansh Thukral, Advocate for the petitioner.

Mr.Deepak Goyal, Advocate for respondents No.1 to 4.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 20.02.2018.

Sd/-Bench Officer.

December 19, 2017.